CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 1**222** of 2007

Wednesday this the _21st_ _day of May, 2008

Hon'ble Mr. Justice A.K. Yog, Member (J)
Hon'ble Mr. K.S. Menon, Member (A)

Y.K. Gupta S/o Sri R.S. Gupta aged about 55 years presently posted as C.M. I. Under C.C.M.N.C.R. Allahabad.

Applicant

Advocate Sri B.K. Singh

Versus

1. Union of India through Secretary, Ministry of Railway, Rail Bhawan, New Delhi.

2. General Manager (P) North Central Railway, Allahabad.

3. General Manager (P), Claim Office Northern Railway, Varanasi.

4. Deputy C.M.M. Claim Northern Railway, Station Building, Varanasi.

Respondents

By Advocates Sri Prashant Mathur
(Counsel for respondents No. 1, 3 & 4)
Sri S.K. Chaturvedi
(Counsel for respondent No. 2)

O R D E R

By Justice A.K. Yog, Member (J)

Case called out. None for the applicant. Heard learned counsel for the respondents-Sri Prashant Mathur for respondents No. 1, 3 and 4 and Sri S.K. Chaturvedi for respondent No. 2. Both the learned counsel made a joint statement that this O.A. has rendered infructuous.

2.   On perusing the pleadings, we find that applicant has filed a representation, as alleged in the present O.A. If that be so, the applicant first pursues the same and at this stage this is not a fit case for interference by this Tribunal. Accordingly, we direct the respondents that if applicant moves with certified copy of this Order alongwith copy of the O.A. (to be treated as representation) alongwith additional evidences within 3 weeks from today, the competent
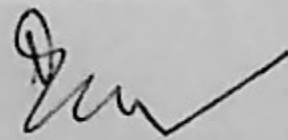
authority in the respondents' establishment shall consider and decide the same by passing a reasoned/speaking order within a period of six weeks on receipt of above mentioned documents.

3.   With the above observation/direction the O.A. stands disposed of finally.

4.   No costs.

5.   We may note that this order is being passed particularly in view of the statement of respondents' counsel that no one has been appearing on behalf of the applicant on last several occasions (as evident from the order sheet).

Member (A)   **Member (J)**

/M.M/